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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 525/2023 &I.A. 16465/2023

RAM NARAIN SODHI & ORS. Plaintiff

Through: Mr. Dushyant Manocha, Ms. Doel

Bose and Ms. Darika Sikka, Advs.

versus

PRANESH SODHI

..... Defendant

Through:

CORAM:

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER 09.11.2023

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- 1. List on 20.12.2023.
- 2. Subsisting interim order/s to continue.

SACHIN DATTA, J

NOVEMBER 9, 2023/cl